

# THE ORISSA GAZETTE



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No. 6

CUTTACK, FRIDAY, FEBRUARY 9, 1945

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

## PART VII

Advertisements and Notices, etc.

## THE ORISSA GAZETTE

## NOTICE

The annual subscription to the *Government Gazette* is at the following rates payable in advance:—

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## RATES OF ADVERTISEMENTS IN PART VII

	Rs. a. p.
Full page per issue .. .. .	20 0 0
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Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications intended for publication in *The Orissa Gazette* should reach the Publisher's Office not later than 4 P.M. on the preceding Wednesday and all advertisements, educational notices, results of examinations, etc., must reach the Publisher's Office by 12 noon on Monday to ensure appearance in that week's Gazette.

S. H. KHAN

Publisher, *The Orissa Gazette*

## NOTICE

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are available for sale in the Book Depot of the Government Press, Cuttack, at the following rates:—

	Price
	Rs. a. p.
Annual subscription without postage	11 0 0
Annual subscription with postage	15 0 0
Price of single copy of Proceedings	0 4 0
Price of single copy of Indices	0 4 0

S. H. KHAN

Superintendent

Government Press and Publication

## WANTED

For the office of the Revenue Commissioner, Orissa, Cuttack, temporary lower division assistant in the time-scale pay of Rs. 40—2—60—E.B.—2—70.

*Qualification required*—A candidate must be an I.A. or I.Sc. and below 25 years of age. Preference will be given to those who are graduates and have passed the Secretariat Recruitment examination. Applications stating age, home district, nationality and office experience, if any, should reach the Secretary to Revenue Commissioner, Orissa, Cuttack, on or before the 20th February 1945. Preference will be given to natives of or persons who are domiciled in the Province of Orissa. Applicants having requisite qualifications are required to appear before the Secretary to Revenue Commissioner, Orissa, for an interview with their certificates in original on the 22nd February 1945 at 10-30 A.M. in his office. No travelling allowance will be allowed for the journey.

B. PRAHARAJ

CUTTACK  
The 5th February 1945Assistant Secretary to Revenue  
Commissioner, Orissa  
[2-1-16-2-1945]

## WANTED

Applications are invited for the following temporary posts in the Special Excise Branch of the Revenue Commissioner's Office:—

- | Name of post and pay  | Qualifications   |
|---|--|
| (1) Two Sub-Inspectors of Excise—Pay Rs. 50—2—68—3—8—E. B.—2—100 but Rs. 35 while on probation <i>plus</i> dearness allowance at usual rate and travelling allowance at ordinary rates. | (1) Age between 20 and 25 by 1st April 1945.<br>(2) Passed Matriculation or equivalent examination.<br>(3) 5'-3" height and 30" chest. Good physique and sound health and active habits. |
| (2) Two Clerks—Pay Rs. 30—2—5—E. B.—1—60 <i>plus</i> usual dearness allowance.  | Same as (1) and (2) above. Knowledge of typewriting—good character.  |
| (3) Two Motor Truck drivers—Pay Rs. 30 <i>plus</i> dearness allowance and daily allowance at Re. 0-8-0 while on tour.   | Driving license—capacity to manage Ford Trucks—sound physique and sound health.  |
| (4) Two cleaners—Pay Rs. 15, usual dearness allowance and daily allowance at Re. 0-6-0 a day while on tour.   | Age not above 25 years and good physique.  |
| (5) Eight peons—Pay Rs. 12—14—1/6—15 <i>plus</i> usual dearness allowance and travelling allowance at ordinary rates.   | Age not exceeding 21 years on 1st April 1945. Height 5'-5" and chest 32". Literate—preferably U. P. passed.  |
| (6) Two chaukidars—Pay Rs. 12 <i>plus</i> usual dearness allowance.   | Below 25 years of age. Sound physique and good character.  |

Preference will be given to natives of or persons domiciled in the Province of Orissa. Applications stating all the particulars should reach the undersigned on or before the 12th February 1945.

B. PRAHARAJ

CUTTACK  
The 30th January 1945Assistant Secretary to Revenue (Excise)  
Commissioner, Orissa

[2-2-9-2-1945]

**NOTICE OF SALE  
NOTIFICATION A**

Notice is hereby given under sections 6 and 13, Act XI of 1859, that the undermentioned estates and shares of estates in the district of Cuttack will be put up for sale at the office of the Collector of Cuttack district on the 12th March 1945 at 12 noon for arrears of revenue and other demands which by law realizable as arrears of land revenue.

Taxi No.	Name of mahal and pargana	Sadr jama of whole estate	Whether the whole estate is to be sold	If only a share is to be sold, specification of such share or shares	Name of proprietor of properties to be sold	If only a share is to be sold, the amount due of such share	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
26/1	Kt. Ta. Sundarpur Kali-charan, Ph. Jajpur.	Rs. a. p. 1,531 0 0	..	Share consisting of 15a. 1p. 7k. 7b. 6g. 2c. 3bd. in each of the mauzas Ankula, Bibisarai, Bindhan, Bidhan (Jaj. No. 37), Champa-marci, Debidwar, Kapileswar, Murhapada, Naharpada, Pansa, Raghunathpur (Dhamnagar), Raghunathpur and Solampur. All other shares besides that specified will be excluded from sale.	Gourang Charan Rai and others.	Rs. a. p. 1,446 4 0	Rs. a. p. ..	Rs. a. p. 723 2 0
31	Kt. Ta. Sundarpur, Ph. Jajpur.	514 0 0	The whole	..	Bipin Bahari Biswal and others.	..	75 7 0	..
341	Ta. Brajamohan, Ph. Sultanaabad.	1,263 0 0	Do.	..	Ch. Purnachandra Mohapatra and others.	..	249 0 0	..
345/R	Ma. Argal, Ph. Hatimanda.	2,026 0 0	..	Residuary share consisting of 5a. 4p. in mauza Argal. All other shares besides that specified will be excluded from sale.*	Biswanath Naik and another.	675 6 0	..	337 11 0
345/2	Ma. Argal Jaydeb, Ph. Hatimanda.	2,026 0 0	..	Share consisting of 5a. 4p in mauza Argal. All other shares besides that specified will be excluded from sale.	Bichand Charan Naik and others.	675 5 0	..	337 10 0
585	Ta. Ramjannohamad, Ph. Padmapur.	616 9 0	The whole	..	Amirulla ..	..	500 0 0	..
637/R	Kt. Ta. Jasarajpur, Ph. Kerualkhand.	1,034 0 0	..	Residuary share consisting of 8a. 6p. in each of the mauzas Baradabil, Ganeswarpur, Jasarajpur, Magura-Dhanmandal and Sanadabil. All other shares besides that specified will be excluded from sale.*	Ch. Raghunath Patjosi ..	549 5 0	..	274 10 0
843	Thaney Arangabad, Ph. Alati.	7,779 0 0	The whole	..	Raja Bahadur Sri Rajendranarayan Bhanj Deo, I.T., O.B.E.	..	68 12 0	..
847/6	Thaney Mohommadabad Jali, Ph. Alati.	4,646 0 0	..	Share consisting of 16 annas in each of the mauzas Arabal, Bara-Nahanangara, Bhagabanpur, Brahmabarada, Bandhadi, Baniari, Hamjapur, Joysingra, Janak, Kaenabara, Mirjapur No. II, Mangalpur, Raipur, Narasinghpur, Raiparabara and Sana Nahanangara. All other shares besides that specified will be excluded from sale.	Shaik Abdul Jali and others.	769 8 0	..	384 12 0

862/R	Ma. Harishpur, Ph. Balubisi.	1,618 0 0	..	Residuary share consisting of 5 annas in each of the mauzas Achhutpur, Harishpur and Itatikiri. All other shares besides that specified will be excluded from sale.*	Debandanath Maiti ..	505 10 0	..	102 13 0
862/1	Ma. Harishpur Saitamani, Ph. Balubisi.	1,618 0 0	..	Share consisting of 5a. 2p. in each of the mauzas Achhutpur, Harishpur and Itatikiri. All other shares besides that specified will be excluded from sale.	Saitamani Dei, manager for minor grandsons (a) Kedarnath Kund and another.	522 8 0	..	36 4 0
963	Taluk Saralpur, Ph. Balubisi.	5,464 0 0	The whole	..	Kanungo Shyamsundar Patnaik	..	832 0 0	..
997	Ta. Baichuan Saranga, Ph. Kokakhand.	1,252 0 0	Do.	..	Lakshmidhar Maharana and others.	..	99 0 0	..
1491	Ma. Sana Jaria, Ph. Tikan.	1,200 0 0	Do.	..	Hurshi Barik and others	..	174 1 6	..
1512/14	Ta. Gobinda Prasad Ananda, Ph. Jodh.	8,320 0 0	..	Share consisting of 16 annas in each of the mauzas Jagatpur, Mirjapur, 8 annas in mauzas Apsarpur and Mituani, 10a. 4p. 14kt. 6b. 9g. in mauza Nityanandapur and 14a. 5p. 2kt. 9b. in mauza Gopalpur. All other shares besides that specified will be excluded from sale.	Mina Dei, wife of Markanda Mohanty, manager for minor sons Anand Ch. Mohanty and others.	766 0 0	..	183 0 0
1646/10	Ta. Ratangiri Suryamani, Ph. Bargan.	9,073 0 0	..	Share consisting of 16 annas in each of the mauzas Benipur and Asalpur, 14a. 6p. 1kt. 11b. 11g. 3c. in mauza Amathpur constitutes separate possession of 583.08 acres and 13a. 2p. 7kt. 15b. 6g. 0.1 bed in mauza Palatpur constitutes separate possession of 272.70 acres. All other shares besides that specified will be excluded from sale.	Srimati Suryamani Dei, wife of Ananda Ch. Das.	861 14 0	..	430 15 0
1652	Kt. Killa Krisna Charan, Ph. Ghagradamerpur.	865 13 0	The whole	..	Radhakanta Jew Sobait Ketakimani Dei, wife of Raghunath Padhana and others.	..	332 13 0	..
1769	Kt. Tapey Nalitgiri, Ph. Matkatnagar.	1,607 0 0	Do.	..	Sri Hanuman Jew Thakur Sobait Giridhari Prasad Rai.	..	803 0 0	..
1771	Kt. Ta. Gokan, Ph. Matkatnagar.	1,080 0 0	Do.	..	Surendranath Rai ..	..	130 0 0	..
1844/R	Ta. Gobindpur, Ph. Matkatnagar.	2,045 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Kaerpur, Kahnupur, Kusundaspur, Padandasapur and Usuma, 14 annas in each of the mauzas Gobindpur, Khandole and Ramigoda, 12 annas in each of the mauzas Jampara and Belarampur, 11a. 3p. in mauza Bilapada and 10 annas in mauza Chahapada. All other shares besides that specified will be excluded from sale.*	Hannan Jew, Raghunath Jew and Radhagobind Jew, Seb. mit. Giridhari Prasad Rai and others.	1,254 0 0	..	626 11 0

Tauzi No.	Name of mahal and pargana	Sadr jama of the whole estate	Whether the whole estate is to be sold	If only a share is to be sold, specification of such share or shares	Names of proprietors of properties to be sold	If only a share is to be sold, the Sadr jama of such share	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
		Rs. a. p.				Rs. a. p.	Rs. a. p.	Rs. a. p.
1962	Araji Khavaj Line Parado ma. Tulasipur, Ph. Cuttack-Habeli.	834 8 0	The whole ..	..	Mahad b Prasad Bhagat and others.	..	20 0 2	..
1971	Ta. Padmalavpur, Ph. Dihl-Arakhapur.	2,478 5 0	Do. ..	..	Dinabandhu Samantarai	..	1,239 0 0	..
2190	Ma. Gahnapur, Ph. Hariharpur.	855 0 0	Do. ..	..	Ramachandra Hazari and others.	..	147 0 0	..
2407	Ma. Donga, etc., Ph. Khandi.	769 0 0	Do. ..	..	Shyamasundar Choudhury and others.	..	149 0 0	..
2625	Ta. Jaganath, Ph. Painda	654 0 0	Do. ..	..	Choudhury Khetramani Samantarai Mohapatra and others.	..	117 0 0	..
2717/R	Ta. Gajarajpur, Ph. Kately.	3,305 5 0	..	Residuary share consisting of 16 annas in each of the mauzas Ganei, Harishpur, Jalarpur and 8 annas in each of the mauzas Alana No. 1, Arakhakud, Badaro No. 490, Badaro No. 225, Bayanpara, Bhatpara, Gajarajpur, Galadari, Gandhan, Kalakh, Khaorebasta, Naharipara, Nuagan, Nuapari, Sarakora. All other shares besides that specified will be excluded from sale.*	Raj Bahadur Lakshmi-dhara Mohanty and others.	710 1 0	..	309 1 0
2730/R	Ta. Shyamasundar, Ph. Katoy.	682 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Arilo, Arakhapari, Baraderholo, Chandkhatna, Gencilo, Jamugan, Khorata, Mohanpuri, Nandigen, Narapur, Sanderhelo and Tentoi and 12a. 9p. 12kt. in each of the mauzas Naugan and Sareikul. All other besides that specified will be excluded from sale.*	Mahadov Prasad Bhagat and others.	671 14 0	..	30 7 3
2761	Kt. Ta. Jaigan, ma. Baiganigan, Ph. Benahar.	674 0 0	The whole ..	..	Jagamohan Mohanty, Manager for minor nephews (a) Havir r prasal Mohanty and others.	..	100 0 0	..
2767	Kt. Ta. Gobinda, Ph. Benahar.	575 0 0	Do. ..	..	Gobinda Chandra Das and others.	..	71 12 0	..
3766	Ta. Baharpada, Ph. Karimul.	642 0 0	Do. ..	..	Artatraie Misra and others.	..	80 0 0	..
3844/R	Ta. Balabhadrapur, Ph. Tikan.	2,789 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Aeba, Arakhand, Barahat, Belal, Kajala, Kakat, Kendrapara, Madhyakhandi, Mahipal, Marhial, Narsingpur, Oriso, Samgudia and Sarang. All other shares besides that specified will be excluded from sale and*	Ch. Padma Charan Das..	2,181 0 0	..	1,090 0 0

Sl. No.	Name of the Applicant	Residuary share consisting of 8 annas in each of the mauzas	Share consisting of 11 annas in each of the mauzas	Residuary share consisting of 16 annas in each of the mauzas	Chandra Mukherjee and others.	Others	Total
4109/R	Kt. Ta. Pubakhand, Ph. Jhant'er.	3,053 0 0			1,523 8 0		363 0 0
4940	Ta. Srikrishna, Ph. Dola-gram.	904 0 0	The whole			230 0 0	
5325	Kt. Ta. Udayanath, Ph. Tenaliar.	1,751 0 0	Do.			235 0 0	
5326/1	Kt. Ta. Narahari Bira-kishore, Ph. Benahar.	1,354 0 0			930 14 0		385 7 0
5479	A. J. B. m. Bhaskar Naik, Ph. Hatimunda.	508 0 0	The whole			174 13 0	
5718/R	Ta. Dayanidhi, Ph. Olas	733 6 0			586 14 0		106 12 0
6064	Th. Yasin Khan, Ph. Alati.	796 0 0	The whole			398 0 0	
6683	Ta. Artatran, Ph. Sunguda.	719 0 0	Do.			74 12 6	
7147	Thaney Danardan, Ph. Alti.	642 0 0	Do.			321 0 0	
7768	Kt. Ta. Govindechandra, Ph. Benahar.	783 0 0	Do.			347 15 0	
9046	Garam-Sarada, Ph. Jhan- kar.	1,077 14 0	Do.			538 14 0	
9090	Balaram Parbati Charan, Ph. Alti.	734 14 0	Do.			247 0 0	
9123	Padmalaypur-Udayanath, Ph. Diharakhpur.	958 6 0	Do.			479 3 0	

\*If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale.

D. C. DAS  
Collector, Cuttack  
[3-2-16-2-1945]

**NOTICE OF SALE A  
NOTIFICATION A**

Notice is hereby given under sections 6 and 13, Act XI of 1859, that the undermentioned estates and shares of estates in the district of Puri will be put up for sale at the office of the Collector of that district on the 19th March 1945 at 11-30 A.M. for arrears of revenue and other demands which may by law be realisable as arrears of land revenue:—

Tauzi No.	Name of mahal and paraganas	Sadr jama of the whole estate	Whether the whole estate is to be sold	If only a share is to be sold, specification of such share or shares	Names of proprietors of properties to be sold	If only a share is to be sold, the Sadr jama of such share	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
7 Residuary.	Kh. Balarampur, Paschimduai, Ph.	Rs. a. p. 3,213 0 0	..	The share consisting of 11a. Op. 10kr. 3b 4g. 1k. 2Bed. in each of the mauzas Balarampur garh, Barcha, Bijipur, Brahma-kandi, Chakrapara, Dipdeuli, Gualigorada, Kothasahi, Medhyasahi Mahua, Nua Bagalpur, Nua Budhakera, Nua Santha, Padmapur, Parajapara, Parbatipur, Katakana, Puruna-budhakera, Sairi, Sanagam, Suanlo. All other shares besides that specified will be excluded from the sale. If the residuary share is found after the sale to contain property other than that specified above, that property also will pass by the sale.	Maharaja Sri Krushna Chandra Gajapati Narayan Deo and others.	2,217 7 0	..	43 11 9
9 Residuary.	Ma. Budhakera, Paschimaduai, Ph.	1,568 0 0	..	The share consisting of 12a. 3p. 16kr. 9b. 19g. 1k. in each of the mauzas Balarampur-garh, Barcha, Brahma Khandi, Dipdeuli, Kolhana, Nua Bagalpur, Nua-budhakera, Nua Santha, Puruna Budhakera. All other shares besides that specified will be excluded from the sale. If the residuary share is found after the sale to contain property other than that specified above that property also will pass by the sale.	Ditto	1,207 5 0	..	8 3 0
73	Ta. Krishnakapur, Ph. Kotrahang.	2,918 10 2	Whole	..	Motilal Pandit and others	..	49 12 0	..
226	Killa—Sujagarh Tanki, Ph. Damar-khanda.	1,811 0 0	Do.	..	Bhuhaneswar Rath and others.	..	53 9 0	..

## WANTED

Temporarily for the Revenue Department of the Orissa Secretariat one lower division assistant in the scale of Rs. 45-2-55-3-70-E.B.-2-80 with usual dearness allowance. The candidates must at least be I.A. or I.Sc. Preference will be given to graduates. The applications stating age, qualification, nationality and previous experience, if any, together with copies of testimonials should reach the undersigned by the 24th February 1945. Oriyas or persons domiciled in Orissa will be preferred. No travelling allowance will be allowed either for interview, if required or for joining the appointment.

B. S. MAHANTI

CUTTACK Assistant Secretary to Government  
The 1st February 1945 of Orissa, Revenue Department  
[2-1-16-2-1945]

## WANTED

Temporarily a whole-time medical graduate for medical work among the students of the Ravenshaw College at Cuttack on a consolidated allowance of Rs. 100 (Rupees one hundred) only a month. No house or conveyance allowance will be given but private practice will be allowed.

Applications with copies of testimonials should reach the undersigned on or before the 18th February 1945. Preference will be given to natives of or persons who are domiciled in the Province of Orissa.

S. C. TRIPATHI

CUTTACK Director of Public Instruction  
The 24th January 1945 Orissa  
[2-1-16-2-1945]

## FEDERAL PUBLIC SERVICE COMMISSION

Last date for receipt of applications for posts of (1) Seed Potato Production Officer, (2) Assessment Officer for Railways in Railway Service, Class I, and (3) Assistant Editor of Journals, Imperial Council of Agricultural Research extended to 15th February 1945. *Qualifications*: For (1), ten years' research experience in Plant Pathology including virus diseases and some knowledge of potato cultivation. Age-limits 35. For (2), degree in Engineering with training and experience in assessment work. Age-limits 35-45. For (3), degree in Agriculture, Science, Economic or Commerce with journalistic training and experience. Age-limits 35. Full particulars and application forms obtainable from Secretary, Federal Public Service Commission, Simla.

SIMLA: 30th January 1945

## FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from persons of Indian domicile for a post of Assistant Professor of Fruit Preservation, Indian Institute of Fruit Technology, Lyallpur. *Pay*: Rs. 200-15-275-15-470-15-500-20-600. Age about 30-35 years. *Qualifications*: (a) B.Sc. (preferably honours) in Chemistry followed by post-graduate Chemistry degree; (b) two years' practical training in manufacture of Fruit and Vegetable Products in a factory; (c) five years' experience of teaching Advanced Course in Fruit and Vegetable Preservation in recognised Institute. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Scheduled Castes Rs. 1-14-0) 28th February 1945.

SIMLA: 30th January 1945

## FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for a temporary post of Assistant Meteorologist in the Indian Meteorological Service, Class I, *Pay*: (a) For direct recruits—Rs. 200-600; (b) For persons in continuous Government service since 15th July 1931 and entitled to old scales of pay—Rs. 250-800. *Qualifications*: Honours degree and good post-graduate work in Agriculture; a candidate with research experience or additional special qualifications in Agriculture, Physics, Chemistry, Botany or Statistics will be preferred. Knowledge of German and/or French will be regarded as an additional qualification. Age-limit 30, may be raised to 35 in the case of persons with exceptionally good post-graduate careers. No age-limit for persons employed in the India Meteorological Department. Particulars and application forms from Secretary, Federal Public Service Commission, Simla. Closing date 28th February 1945.

SIMLA: 30th January 1945

## FEDERAL PUBLIC SERVICE COMMISSION

Applications are invited from British subjects of Indian domicile and Indian States subjects for 300 temporary posts of Civilian Gazetted Officer (Stores) in the Indian Army Ordnance Corps. There is no liability for field or overseas service, but candidates must be prepared to serve anywhere in India. *Pay*: Rs. 200 per mensem for training period of six months; Rs. 300 per mensem for next six months (probationary period), thereafter time-scale of Rs. 340-20-500. Age 23-30. *Qualifications*: Candidates must be graduates preferably possessing business experience in large commercial firms with knowledge of store-keeping, control of labour or stock-accounting. Full particulars and application form obtainable from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Castes) 28th February 1945.

SIMLA: 30th January 1945

## FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for temporary post of Central Inspector of Industrial Canteens. *Pay*: Rs. 600-75-800-E.B.-40-1,000. Age between 25-45 years. *Qualifications*: Should have good general education with some training in social welfare on lines of that given in Sir Dorabji Tata Institute of Social Sciences, Bombay, or the Social Training Course of the Calcutta University. Should be enthusiast in nutritional matters. Preference will be given to one who has worked as Factory Inspector. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with a Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Castes) 28th February 1945.

SIMLA: 30th January 1945

## WANTED

A clerk in the time-scale of pay of Rs. 30-1-40-E.B.-2-50 for the Registration Department in the district of Balasore.

The candidate must be at least a Matriculate. Must not be over 25 years of age. Preference will be given to deserving extra clerks having the above qualification and to the native of the district or of the neighbouring States.

Applications must be in the candidates' own handwriting and must reach the undersigned on or before the 5th March 1945 with copies of testimonials.

Applicants are requested to mention in their applications whether they are willing to serve as extra clerks so as to enrol their names in the waiting list for officiating vacancies.

Candidates are required to appear before the undersigned on the 15th March 1945 for an interview at their own cost.

BALASORE

R. OJHA

The 2nd February 1945

District Registrar, Balasore

## LOCAL CESS NOTIFICATION

It is hereby notified for general information under section 46 of the Local Self-Government Act, 1885, that the rate of Local Cess to be levied in the district of Balasore during the year 1945-46 is fixed at one anna in a rupee on the annual value of land and annual net income from mines, etc.

P. K. DAS

BALASORE

Sub-Deputy Collector-in-charge

The 31st January 1945

District Board, Balasore

## FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for a temporary post of Assistant Meteorologist (Statistician). *Pay*: Rs. 200-15-320-20-400-(E.B.)-20-600. Age-limit: Below 30; relaxable to 35 in case of exceptionally well qualified candidates. No age-limits for persons employed in India Meteorological Department. *Qualifications*: Essential—Honours degree in Mathematics, or a degree in Agriculture with sound knowledge of modern statistical methods and their use in the interpretation of field experiments. *Desirable*—Training in the application of statistical methods to the analysis of agricultural and meteorological data. Research experience in crop-cutting and field experiments an additional qualification. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with a Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates) 28th February 1945.

SIMLA: 30th January 1945

## NOTICE

The next session of the Health Inspectors' Training School at Cuttack will commence from the 1st March 1945 instead of from 1st February 1945 as notified previously.

2. The course of training will extend over a period of one year (practical and theoretical) at the end of which an examination will be held and the successful candidates will be awarded the necessary certificate.

3. Not more than 25 to 30 students will be admitted to this course.

4. Candidates for admission must apply to the undersigned not later than the 15th February 1945. An application fee of Re. 1 (one rupee) only will be charged from all candidates other than those already holding a public health appointment under Government or Local Bodies. The application fee of Re. 1 should be remitted to the nearest Government Treasury crediting the amount under head "XXVIII—Public Health—Miscellaneous receipts" and the copy of the challan should accompany the application without which no application will be considered. Candidates must have passed at least the Matriculation examination of a recognised University or any other examination recognised by Government as equivalent thereto. All applications must be in the prescribed form as per specimen attached hereto. They should also submit copies of the following documents, along with application form, in the absence of which their applications will be rejected:—

(a) Certificate of having passed the Matriculation examination or any other examination recognised by Government as equivalent thereto.

(b) Certificate of moral character and respectability from a gazetted officer of the district in which the candidate ordinarily resides or any other authority whom the Director of Health and Inspector-General of Prisons, Orissa, may consider satisfactory.

(c) A certificate of character from the Principal or Headmaster of the institution in which the candidate last studied.

(d) A certificate of physical fitness from a registered medical graduate.

(e) Certificate of domicile in the Province from the District Magistrate if the candidate claims domicile.

5. A consolidated tuition fee of Rs. 25 (Rupees twenty-five) only payable in two suitable instalments of Rs. 15 and Rs. 10 each which will cover admission and tuition for the whole course will be charged.

6. Candidates will make their own arrangement for boarding and lodging.

7. No allowance whatsoever will be paid by Government during the period of training to the candidates.

8. Every candidate appearing at the final certificate examination will be required to pay an examination fee of Rs. 7-8-0 (Rupees seven and annas eight) only each in addition to the tuition fee.

A. N. CHOPRA, LT.-COL., I.M.S.

CUTTACK Director of Health and Inspector-General  
The 2nd February 1945 of Prisons, Orissa

FORM OF APPLICATION FOR ADMISSION INTO THE HEALTH  
INSPECTORS' TRAINING SCHOOL, CUTTACK

1. Name.....
  2. Age.....
  3. Nationality, race or caste.....
  4. Religion.....
  5. Name of father.....
  6. Residence of father—  
Permanent.....  
Present.....
  7. Occupation of father.....
  8. Educational qualification of candidate.....
  9. Name of institution in which last studied.....
  10. Whether father or guardian is able to meet the cost of training of the candidate.....
- I hereby certify that the above statement of particulars is true.

Signature of applicant.....  
Address.....  
Date.....

## ADVERTISEMENT

Wanted a temporary Chaprasi for the office of the Secretary to His Excellency the Governor of Orissa on Rs. 14 a month in the scale of Rs. 14—1/4—17 plus the usual dearness allowance. The candidate must be a young man of good physique and not less than 5'-8" in height, able to ride a bicycle and converse in Hindi.

Application stating age, qualification, home district and past experience, if any, should reach me on or before the 18th February 1945.

R. S. SWANN

CUTTACK  
The 3rd February 1945

Secretary to the Governor of Orissa  
Government House, Cuttack  
[2—1—16-2-1945]

## FEDERAL PUBLIC SERVICE COMMISSION

Last date for receipt of applications for the posts of (1) Utilization Member and (2) Secretary and Treasurer, Central Technical Power Board, extended to 15th February 1945. *Qualifications*: For (1), 20 years' experience of electrical engineering including extensive experience of large electric public utility undertakings and electric power supply to heavy industries; thorough knowledge of economic problems in power requirements, and high executive ability. For (2), degree in Commerce or Economics and considerable experience of office administration and accounts. Full particulars and application forms obtainable from Secretary, Federal Public Service Commission, Simla. SIMLA: 30th January 1945

## NOTICE

Sealed tenders of the prescribed forms and superscribed accordingly are invited by the undersigned for (1) dietary articles and fodder for cattle and (2) coal and firewood for this hospital for the first quarter of the financial year 1945-46, i.e., from the 1st April 1945 to the 30th June 1945. Tender forms and schedule of approximate quantities for contract and agreement forms in respect to each can be had from the Superintendent at Re. 0-1-0 for each form. Tenders will be received up to the 28th February 1945 and opened on the 1st March 1945 in the presence of tenderers at 1 P.M. No tender will be accepted without samples and ten per cent deposit of the total value of the tender.

Class I ... Dietary articles and fodder valued approximately Rs. 80,000.

Class II ... Steam coal No. 2 and firewood in faggots and logs valued approximately Rs. 4,000.

S. A. HASIB

Superintendent

KANKI  
The 2nd February 1945

Indian Mental Hospital, Kanke  
(Ranchi)

[2—1—16-2-1945]

## FEDERAL PUBLIC SERVICE COMMISSION

Closing date for applications for Project Officers Grades A, B and C, Central Technical Power Board, extended to 15th February 1945. *Qualifications*: For Grade A post—15 years' good experience in electrical or civil engineering. For Grade B posts—10 years' experience in civil, electrical or mechanical engineering. For Grade C posts—Good experience in electrical, civil or mechanical engineering. Full particulars and application forms obtainable from Secretary, Federal Public Service Commission, Simla. SIMLA: 30th January 1945

## WANTED

Temporarily an Assistant Malaria Officer in the scale of pay of Rs. 64—4—88—1/2—120 + Rs. 25 as compensatory allowance plus the usual dearness allowance as admissible under the rules.

*Qualification*—Must be a registered medical licentiate preferably with a post-licentiate Public Health qualification.

Application stating age, qualifications, previous service, nationality, native district, registered number, etc., should reach the undersigned by the 15th February 1945.

Preference will be given to Oriyas and persons domiciled in Orissa.

A. N. CHOPRA, LT.-COL., I.M.S.

CUTTACK  
The 30th January 1945

Director of Health and Inspector-General  
of Prisons, Orissa  
[2—2—9-2-1945]



## NOTICE

1. Sealed tenders will be received up to 4 P.M. of 15th March 1945 by the Superintendent, General Hospital, Cuttack, for supply of hospital foodstuff as noted below in the prescribed form (available in the office of the above on application) with a stamped paper worth annas 8 for a period of one year from 1st April 1945 to 31st March 1946 :—

- (1) Rice (coarse as well as fine) per maund (Dhinki rice).
- (2) Dal per maund :—  
Mung } Separate for each and also combined rate  
Masur } may be given.  
Arhar }
- (3) Vegetable per maund for combined vegetable :—  
(a) Patatoes  $\frac{1}{4}$   
Other season vegetable  $\frac{1}{4}$   
(b) Patatoes  $\frac{1}{2}$   
Other season vegetable  $\frac{1}{2}$
- (4) Spices per maund (all combined) :—  
Coriander—2 ch. per seer  
Ginger—1 $\frac{1}{2}$  ch. per seer  
Aniseed (Jira)—3 ch. per seer  
Mustard seed (red)—2 ch. per seer  
Red-pepper—1 $\frac{1}{2}$  ch. per seer  
Gujarati }  
Labanga }  $\frac{1}{2}$  ch. per seer  
Dalchini }
- Black pepper— $\frac{1}{2}$  ch. per seer  
Postak—1 ch. per seer  
Rasun—1 ch. per seer  
Turmeric—3 ch. per seer
- (5) Salt per maund
- (6) Suji per maund
- (7) Sugar per maund white
- (8) Milk—  
(a) Cow's milk per maund whose lactometer reading is 1020.  
(b) Cow's milk per maund whose lactometer reading is from 1021 to 1025.
- (9) Sago per maund
- (10) Meat (goat's) per maund
- (11) Loaf per dozen of 12 oz. size
- (12) Eggs per dozen
- (13) Second class coal per maund
- (14) Fuel per 100 bundles (sal wood big size)
- (15) Ghee per seer
- (16) Bedana each
- (17) Orange each
- (18) Grapes per seer
- (19) Atta per maund
- (20) Fish per seer (big size)
- (21) Curd per seer
- (22) Chuda per seer
- (23) Fowl each  $\frac{1}{2}$  seer in weight
- (24) Lemon each
- (25) Green cocoanut each
- (26) Ripe plantain each (5")
- (27) Papaya  $\frac{1}{2}$  seer in weight each
- (28) Cucumber each
- (29) Liver per maund
- (30) Butter seer
- (31) Lemonade per bottle (container to be returned)
- (32) Pig on each
- (33) Mutton per maund
- (34) Bone per soup per maund
- (35) Beef per maund
- (36) Apple each
- (37) Soda water per bottle (container to be returned)
- (38) Tea
- (39) Butter tinned 1 lb.
- (40) Coffee
- (41) Quaker oat
- (42) Britannia biscuit per tin
- (43) Khai
- (44) Onion
- (45) Mustard oil
- (46) Rasgolla per seer
- (47) Arraroot per seer
- (48) Milk tin each
- (49) Mutton leg per seer
- (50) Jam—  
(i) English made per tin  
(ii) Indian made per tin
- (51) Arua rice per maund
- (52) Appricot per seer
- (53) Figs per seer

- (54) Dates per seer
- (55) Mutton brain per seer
- (56) Beef steak per seer
- (57) Mutton tongue per seer
- (58) Mango (graft) each  
Madras big size  
Madras small size  
Desi big size  
Desi small size
- (59) Butter Polson per tin
- (60) Kismiss per seer
- (61) Sag 1st class per seer
- (62) Potato :—  
Nainital per seer  
Ordinary  
Big size per seer  
Ordinary  
Middle size per seer
- (63) Taddy per oz.
- (64) Gingernut per box
- (65) Nice biscuit (Britannia) per box
- (66) Cream craker (Britannia) per box
- (67) Tomato sauce per bottle
- (68) Table salt per bottle and per packet
- (69) Vinegar—  
Big bottle each  
Small bottle each
- (70) Solad oil per bottle
- (71) Marmoloide per tin
- (72) Creamy sandwich (Britannia) per box
- (73) Brown & Polsons cornflour per tin
- (74) Harvest queen per tin
- (75) Custard powder per tin
- (76) Jelly crastal per packet
- (77) Macoroney per packet
- (78) Oat meal per packet
- (79) Sunshine Oats per tin and per packet
- (80) Nelsons Pearl sago per tin and per packet
- (81) Talum powder per tin
- (82) Kidney
- (83) Gram per seer
- (84) Butter tin creamy per tin
- (85) Potal per seer
- (86) B.- N.R. soda water each
- (87) Kaily flower (winter seasoned) per seer
- (88) Cabbage (winter seasoned) per seer
- (89) Curry powder per bottle
- (90) Narkul per seer
- (91) Sweet beef per seer
- (92) Beef undercut per seer
- (93) Tomato per seer
- (94) Flour per seer
- (95) Green peas per seer
- (96) Carrot per seer
- (97) Ladies finger per seer
- (98) Beans—  
Indian per seer  
French per seer
- (99) Turnips per seer
- (100) Beet root per seer
- (101) Coco per tin
- (102) Artijo per seer
- (103) Saradin (tin fish) per tin
- (104) Golden syrup per bottle or per tin
- (105) Sweet lime each
- (106) Pine-apple each
- (107) Brinjoil per seer
- (108) Saru per seer
- (109) Pumpkin per seer
- (110) Lau per seer
- (111) Beef tongue per seer
- (112) Fat per seer
- (113) Kandumula per seer
- (114) Mula per seer
- (115) Jahni

2. The rate for supplies of the abovenamed articles should be quoted in standard weight except for those to which weight is not applicable.

3. The tenders must be accompanied with sealed samples of the item marked \* in small white phials which will not be returned and for other supplies a full description of each article should be specified in the tenders as clearly as possible.

4. Each tender must be accompanied by an earnest money of Rs. 100 which will, on the date of acceptance, be refunded to the tenderers whose tenders are not accepted.

Old contractor who has got security deposit in this Department is exempted from depositing earnest money.

5. A security deposit of Rs. 5,000 must be deposited by the person whose tender is accepted in the Postal Savings Bank Account pledged to the Superintendent, General Hospital, Cuttack and the pass book should be submitted to the undersigned within seven days from the date of acceptance of the tender.

6. Tenders will be opened by the undersigned by the responsible officer or officers authorised at 10-30 A.M. on the 18th March 1945 in the presence of the tenderers. They are required to attend the office on that day in the specified date.

7. When a tender is accepted a contract in the approved form should be executed.

8. The earnest money of the successful candidate will be forfeited in case he fails to deposit the security and sign the agreement within seven days from the date of acceptance of his tender.

9. The undersigned is not bound to accept the lowest offer.

10. Tender for a single or a group of items found suitable will be accepted.

11. The contractors will be required to store imperishable rations for 15 days always in the store room allotted for the purpose.

P. C. ROY, M.B., L.M. (Dub.)

*Superintendent, General Hospital, Cuttack*

CUTTACK : 6th February 1945

[3-1-23-2-1945]

#### NOTICE

Sealed tenders will be received by the undersigned on or before the 15th March 1945 for the supply of the following from time to time on requisition for the year 1945-46 for the Cuttack General Hospital.

2. When tender is accepted a contract in the approved form should be executed.

3. An earnest money of Rs. 10 should accompany each tender. Earnest money of the tenderer whose tender is not accepted will be refunded to him at once.

4. A security deposit of Rs. 20 must be deposited by the person whose tender is accepted in the Postal Savings Bank Account pledged to the Superintendent, General Hospital, Cuttack and the pass book should be submitted to the undersigned within seven days from the date of acceptance of the tender. Failure to produce the pass book within the specified time will result in the forfeiture of the earnest money and acceptance of the next tender.

5. The weight for this purpose will be taken according to the standard weight.

1. Safety matches (Indian)
2. Washing soda
3. G. I. Bucket of different sizes
4. Sauce pan of different sizes
5. Monkey Brand soap
6. Country soap
7. Rock salt
8. Lime
9. Refined salt
10. Coconut oil
11. Common salt
12. Earthen jar
13. Glass tumbler
14. Key ring
15. Ordinary glass 1 oz. size
16. French chalk (Dunlop)
17. Comb
18. Three in one oil
19. Brasso big size tin
20. Japan black
21. Copal Varnish
22. Ball thread
23. Pakhas
24. Filt spray
25. Bulb for torch
26. Battery for torch (D.C.)
27. Bamboo (Delinga haunsa)
28. Coconut Broom
29. Dae Broom
30. Safety pin
31. Sunlight Soap, or 511 Soap
32. Dunlop Patching Solution per tube
33. Baby tape
34. Ordinary white tape
35. Linen handkerchief (16" x 15")

36. Silk handkerchief 16" x 16"
37. Tooth brush, stick per 100
38. Sugar
39. Mustard oil
40. White Kerosene oil (per sealed tin and per refilling tin)
41. Lux Soap
42. Carbolic Soap
43. Stove Poker
44. Real thread
45. Twine Ball
46. Groundnut oil
47. Cord
48. Long cloth
49. Button doz.
50. Bromo paper

P. C. ROY, M.B., L.M. (Dub.)

*Superintendent, General Hospital, Cuttack*  
The 6th February 1945

[3-1-23-2-1945]

#### NOTICE

1. Sealed tenders will be received by the undersigned on or before the 15th March 1945 for the year 1945-46 for goods for despatching to or clearing from Railway Station, Cuttack.

2. When the tender is accepted a contract in the approved form should be executed.

3. An earnest money of Rs. 10 should accompany each tender. Earnest money of the tenderer whose tender is not accepted will be refunded to him at once.

4. A security deposit of Rs. 20 must be deposited by the person whose tender is accepted in the Postal Savings Bank Account pledged to the Superintendent, General Hospital, Cuttack and the pass book should be submitted to the undersigned within seven days from the date of acceptance of the tender. Failure to produce the pass book within the specified time will result in the forfeiture of the earnest money and acceptance of the next tender.

5. (a) The selected candidate will have to attend the office of the undersigned daily at 12 noon to receive the railway receipts, etc., for clearing.

(b) He will have to pay the railway fare, etc., payable by the undersigned and charge the same with its voucher in his monthly bill.

6. Weight of articles according to standard weight	Rate required for clearing that from Railway Station
--	--

- |  |              |
|--|--------------|
| 1. Less than one seer  |              |
| 2. From 1 seer to 10 seers   |              |
| 3. From 11 seers to 15 seers   |              |
| 4. From 16 seers to 20 seers   |              |
| 5. From 21 seers to 25 seers   |              |
| 6. From 26 seers to 30 seers   |              |
| 7. From 31 seers to 35 seers   |              |
| 8. From 36 seers to 40 seers   |              |
| 9. From above 1 maund to 5 maunds  | .. per maund |
| 10. From 6 maunds to 10 maunds   | .. per maund |
| 11. From 11 maunds to 20 maunds  | .. per maund |
| 12. From 21 maunds upwards   | .. per maund |
| 13. For taking 18 empty tins to Railway Station and return after the same with Kerosene oil. |              |

P. C. ROY, M.B., L.M. (Dub.)

*Superintendent, General Hospital, Cuttack*  
The 6th February 1945

[3-1-23-2-1945]

#### NOTICE

Sealed tenders in plain papers to be drawn in F-2 Form are invited for the work of Breach closing in 2nd mile, 1st quarter of 49-B Pothi right and providing a backing in 1st mile, 3rd quarter at Indalo on an approximate cost of Rs. 20,000 and will be received up to 3 P.M. of the 12th February 1945. All other informations will be available in the office of the undersigned during working hours.

A. PUJARI

*Executive Engineer, Northern Division*  
The 26th January 1945

[2-2-9-2-1945]

## WANTED

Applications are invited from suitable candidates who are Oriyas or domiciled in Orissa for filling up a number of vacancies that will shortly occur in this Department against the following temporary posts in connection with the Scheme of inspection of Foodgrains in this Province :—

Name of posts	Scale of pay, travelling allowance, etc.
(a) Supervisors of Supplies (Inspection).	Pay—Rs. 150 per mensem War allowance—Rs. 15 per mensem. Travelling allowance according to Orissa Travelling Allowance Rules.
(b) Inspectors of Supplies (Inspection).	Pay—Rs. 70 per mensem Dearness allowance—Rs. 12 per mensem. Fixed travelling allowance—Rs. 25 per mensem.
(c) Assistant Inspectors of Supplies (Inspection).	Pay—Rs. 50 per mensem Dearness allowance—Rs. 9 Fixed travelling allowance—Rs. 15 per mensem.

*Qualifications required*—For posts under (a) and (b) graduates with previous office experience and for posts under (c) I.A.'s or I.Sc.'s.

The candidates should be of strong physique and capable of strenuous touring.

Preference will be given to persons having experience in Civil Supplies work or in trade.

Selected candidates may be required to appear at an interview at their own expenses. The time and place of such interview will be communicated later on.

Applications with copies of testimonials and full details of previous office experience, if any, should reach the undersigned not later than the 20th February 1945.

P. N. MAHANTI

*Under-Secretary to Government of Orissa*

*Supply and Transport Department*

CUTTACK

*The 2nd February 1945*

[2-1-16-2-1945]

## WANTED

Temporarily a Recorder for the Revenue Department of the Orissa Secretariat in the scale of pay Rs. 30—2—50—1—60. The candidates should at least be matriculates and should not be above 25 years of age. Preference will be given to Oriyas or persons domiciled in Orissa. Applicants may be asked to appear at their own expense at an interview. Applications in candidates' own handwriting together with copies of testimonials should reach

the undersigned not later than the 10th February 1945. The selected candidate will have to join at once.

B. S. MAHANTI

CUTTACK

*Asst. Secy. to Govt., Revenue Department*

*The 23rd January 1945*

[2—2—9-2-1945]